

**July 14, 2022**

**NOTICE**

All concerned must take notice that the Registry has been informed by Stockholding Corporation of India Limited (SHCIL) that due to system enhancement, e-Stamping system will not be available on Thursday, July 14, 2022 from 07:30 P.M. onwards and e-Services on Friday, July 15, 2022 from 08:00 P.M. onwards. All services with regard to e-Stamping will be available once the above activities are over.

Consequentially, the services of e-filing portal may be interrupted on **July 15, 2022 from 08:00 P.M. onwards**. All stakeholders are requested to plan accordingly.

Inconvenience caused is deeply regretted.

(Pavan Prathapa)  
Branch Officer, Computer Cell

**Copy forwarded for information to:**

1. AR-cum-PS to the Hon'ble Chief Justice of India with a request to bring this to the kind notice of the Hon'ble Chief Justice of India.
2. All-AR-cum-PS with a request to bring this to the kind notice of the Hon'ble Judges.
3. Ld. Secretary General, Supreme Court.
4. All Ld. Registrars & Registrars (OSD).
5. Supreme Court Bar Association with request to widely circulate the same. for information to the Members of the Bar.
6. Supreme Court Advocates-on-Record Association with request to widely circulate the same. for information to the Members of the Bar.
7. All concerned.
8. To be uploaded on the SCI website.